

e-mentioning

ONLINE E-MENTIONING REPORT				
Date : 10/06/2020				
Time : Till 1:30 pm				
S.NO	CASE TYPE	CASE NO.	ALLOWED (Y/N)	
1	BA	3253/20		
2	BA	3204/20		
3	BA	3100/20		
4	BA	1946/20		
5	BA	3207/20		
6	BA	3262/20		
7	BA	3095/20		
8	BA	1386/20		
9	BA	2629/20		
10	BA	350/20		
11	BA	3073/20		
12	BA	2749/20		Hardcopy
13	BA	11489/19		Hardcopy
14	BA	2725/20		Hardcopy
15	BA	3196/20		Hardcopy
16	BA	3295/20		Hardcopy
17	BA	3290/20		Hardcopy
18	BA	1868/20		Hardcopy
19	BA	3168/20		Hardcopy
20	BA	2499/20		Hardcopy
21	BA	2878/20		Hardcopy
22	BA	2754/20		
23	BA	2002/20		
24	ABA	2382/20		
25	ABA	2335/20		
26	ABA	1823/20		Hardcopy
27	ABA	1829/20		Hardcopy
28	ABA	2317/20		Hardcopy
29	ABA	2367/20		Hardcopy
30	ABA	2034/20		Hardcopy
31	ABA	1967/20		Hardcopy
32	ABA	2221/20		Hardcopy
33	ABA	2184/20		Hardcopy
34	Cr.App (SJ)	251/20		Hardcopy
35	Cr.App (SJ)	43/20		Hardcopy
36	Cr.App (SJ)	938/19		Hardcopy

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37	Cr.App (SJ)	1029/19		Hardcopy
38	Cr.App (SJ)	299/20		
39	Cr.App (DB)	230/20		Hardcopy
40	Cr.App (DB)	927/18		Hardcopy
41	Cr.MP	1195/20		
42	Cr.MP	1940/19		
43	Cr.MP	359/20		
44	Cr.MP	430/20		Hardcopy
45	Cr.MP	2937/19		
46	Cr.MP	646/20		
47	Cr.MP	986/20		
48	Cr.MP	430/20		
49	MA	72/18		Hardcopy
50	MA	450/18		Hardcopy
51	MA	605/17		Hardcopy
52	WP (PIL)	1385/20		
53	WPC	4959/18		Hardcopy
54	WPC	216/20		
55	WPS	3403/17		
56	WPS	773/20		
57	CMP	237/20		
58	CMP	238/20		
59	Cr. Rev	1493/19	CD not received as yet	
60	Cr. Rev	276/20	Defective	Hardcopy
61	Cr. Rev	1189/19	listed on 12-06- 2020	Hardcopy
62	Cr. A (V) (Db)	001/20		
63	A. Appeal	33/20		

MENTIONING REPORT

**Hardcopy rejected,
Mentioning to be done on respective mail id of Hon'ble Court as
per list attached**

S.NO	DATE	CASE TYPE	CASE NO.	
1	5/28/2020	WPS	919/20	
2	5/28/2020	WPS	1061/20	
3	5/28/2020	WPS	1183/20	
4	5/28/2020	WPS	1785/18	
5	5/28/2020	WPS	4315/18	
6	5/28/2020	WPS	6757/07	
7	5/28/2020	WPS	1885/18	
8	5/28/2020	WPS	5875/15	
9	5/28/2020	WPS	5377/19	
10	5/28/2020	WPC	1226/20	
11	5/29/2020	WPS	3196/19	
12	5/30/2020	WPS	4797/19	
13	6/1/2020	WPC	369/20	
14	6/1/2020	WPS	3761/19	
15	6/2/2020	WPS	850/20	
16	6/2/2020	WPT	3241/19	
17	6/2/2020	WPS	850/20	
18	6/2/2020	WPS	1966/19	
19	6/3/2020	WPS	1442/10	
20	6/3/2020	WPS	92/20	
21	6/3/2020	WPS	4496/19	
22	6/3/2020	WPS	6498/14	
23	6/3/2020	WPS	1230/20	
24	6/4/2020	WPS	4260/18	
25	6/4/2020	WPC	1121/20	
26	6/4/2020	WPC	1226/20	
27	6/4/2020	WPC	1387/17	
28	6/4/2020	WPS	6206/17	
29	6/5/2020	WPC	2208/20	
30	6/5/2020	WPC	5789/16	
31	6/5/2020	WPC	3353/19	
32	6/8/2020	WPS	9304/15	
33	6/8/2020	WPS	1414/20	
34	6/8/2020	WPS	2775/18	

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35	6/8/2020	WPS	1249/19	
36	6/8/2020	WPS	4529/15	
37	6/8/2020	WPS	1664/08	
38	6/9/2020	WPC	4959/18	
39	6/9/2020	WP (PIL)	1385/20	

MENTIONING REPORT COURT NO 1

Date : 09/06/2020

S.NO	CASE TYPE	CASE NO.	FIXED FOR
1	LPA	190/20	For Constitution of Bench
Date : 10/06/2020			
1	WP (PIL)	Red Lynx Confederation Vs Bhagwan Birsa Zoo & Ors.	Rejected

MENTIONING REPORT COURT NO 18

Date : 10/06/2020

S.NO	CASE TYPE	CASE NO.	FIXED FOR
1	WPC	1507/20	Next Week
2	WPC	1203/20	Next Week
3	WPC	1226/20	After 01 week
4	WPC	5397/16	After 01 week
5	WPC	1121/20	After 01 week
6	WPC	1420/20	After 01 week
7	WPC	1243/20	After 01 week
8	WPC	810/20	After 01 week
9	WPC	1528/18	Usual Course
10	WPC	3353/19	already allowed on 09-06-20 for listing on 15-06-20
11	WPC	1501/20	Rejected

MENTIONING REPORT COURT NO 12

Date : 10/06/2020

S.NO	CASE TYPE	CASE NO.	FIXED FOR
1	WP (PIL)	(IA NO 3389/20)	Pending (Assigned matter of HMJ Aparesh Kumar Singh & HMJ Anil Kumar Choudhary)
2	LPA	188/20	Pending
3	WPS	6097/14	pending
4	WPT	532/20	ALLOWED
5	WPT	534/20	ALLOWED
6	WPT	1434/20	ALLOWED
7	WPT	1435/20	ALLOWED
8	WPT	3241/19	ALLOWED
9	WPT	4910/18	Assigned Matter to DBI
10	CMP	558/19	ALLOWED

MENTIONING REPORT COURT NO 10

Date : 10/06/2020

S.NO	CASE TYPE	CASE NO.	FIXED FOR
1	Cr. App. (SJ)	237/20	6/12/2020
2	Cr. App. (SJ)	257/20	6/11/2020
3	Cr. App. (SJ)	299/20	6/11/2020
4	Cr. App. (SJ)	315/20	6/12/2020
5	Cr. App. (SJ)	297/20	6/12/2020
6	Cr. App. (SJ)	272/20	6/12/2020
7	Cr. App. (SJ)	208/20	6/16/2020
8	Cr. App. (SJ)	276/20	6/15/2020
9	Cr. App. (SJ)	22/19	6/15/2020
10	Cr. App. (SJ)	322/20	6/15/2020
11	Cr. App. (SJ)	27/20	6/15/2020
12	Cr. App. (SJ)	237/20	6/15/2020
13	Cr. App. (SJ)	1144/19	6/12/2020
14	Cr. App. (SJ)	971/18	6/16/2020
15	Cr. App. (SJ)	193/20	6/16/2020
16	Cr. App. (SJ)	006/20	6/16/2020
17	Cr. App. (SJ)	194/20	6/16/2020
18	Cr. App. (SJ)	97/20	6/19/2020
19	Cr. App. (SJ)	284/20	6/18/2020
20	Cr. App. (SJ)	104/20	6/18/2020
21	Cr. App. (SJ)	58/20	6/17/2020
22	Cr. App. (SJ)	1029/19	6/17/2020
23	Cr. App. (DB)	1036/19	Rejected since it is DB Matter
24	Cr. Rev	581/19	6/12/2020
25	Cr. Rev	1364/19	6/12/2020
26	Cr. Rev	725/18	6/17/2020
27	Cr. Rev	349/20	6/16/2020
28	Cr. Rev	162/20	6/16/2020
29	Cr. Rev	105/20	6/16/2020
30	Cr. Rev	397/20	6/16/2020
31	Cr. Rev	1009/20	6/15/2020
32	Cr. Rev	005/20	6/15/2020
33	Cr. Rev	146/19	6/15/2020
34	Cr. Rev	1073/19	6/15/2020
35	Cr. Rev	519/19	6/15/2020
36	Cr. Rev	1600/19	6/12/2020
37	Cr. Rev	413/19	6/12/2020
38	Cr. Rev	517/19	6/12/2020

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39	Cr. Rev	405/20	6/17/2020
40	Cr. Rev	883/19	6/17/2020
41	Cr. Rev	147/19	6/17/2020
42	Cr. Rev	1493/19	6/19/2020
43	Cr. Rev	1583/19	6/19/2020
44	Cr. Rev	689/19	6/19/2020
45	Cr. Rev	1724/18	6/19/2020
46	Cr. Rev	1504/18	6/18/2020
47	Cr. Rev	118/18	6/18/2020
48	Cr. Rev	911/18	6/18/2020

MENTIONING REPORT COURT NO 04

Date : 10/06/2020

S.NO	CASE TYPE	CASE NO.	FIXED FOR
1	BA	3123/20	NO ORDER
2	BA	3175/20	NO ORDER
3	BA	2565/20	6/11/2020
4	Cr. App (SJ)	310/20	6/11/2020
5	ABA	1960/20	NO ORDER
6	Cr. Rev	1493/19	NO ORDER
7	BA	3203/20	NO ORDER
8	BA	1966/20	NO ORDER
9	BA	3100/20	6/12/2020
10	BA	2754/20	6/12/2020
11	BA	3303/20	NO ORDER
12	BA	3264/20	NO ORDER
13	BA	2837/20	NO ORDER
14	BA	1989/20	NO ORDER
15	BA	2763/20	NO ORDER
16	ABA	1051/20	NO ORDER
17	ABA	2063/20	NO ORDER
18	BA	2448/20	NO ORDER
19	BA	3073/20	NO ORDER
20	BA	3178/20	NO ORDER
21	ABA	1734/20	NO ORDER
22	ABA	1638/20	NO ORDER
23	BA	3208/20	NO ORDER
24	BA	3294/20	NO ORDER
25	BA	3252/20	NO ORDER
26	BA	3248/20	NO ORDER
27	BA	2692/20	NO ORDER
28	BA	2729/20	NO ORDER
29	ABA	1979/20	NO ORDER
30	BA	2731/20	6/11/2020
31	BA	1966/20	6/12/2020
32	ABA	1979/20	6/11/2020
33	BA	3134/20	6/11/2020

MENTIONING REPORT COURT NO 9

Date : 10/06/2020

S.NO	CASE TYPE	CASE NO.	FIXED FOR
1	WPS	275/18	7/3/2020
2	WPS	5385/19	7/31/2020
3	WPS	1529/20	7/22/2020
4	WPS	5507/19	6/30/2020
5	WPS	4034/19	Rejected
6	WPS	3676/18	6/30/2020
7	WPS	1110/20	Rejected
8	WPS	1240/19	Rejected
9	WPS	4926/19	Rejected
10	WPS	3403/17	Rejected
11	WPS	773/20	Rejected
12	WPS	5747/18	Rejected
13	WPS	906/18	Rejected
14	WPS	261/18	Rejected

MENTIONING REPORT COURT NO 6

Date : 10/06/2020

S.NO	CASE TYPE	CASE NO.	FIXED FOR
1	WPS	1264/14	6/11/2020
2	Cr MP	777/20	6/12/2020